

National Company Law Tribunal

Allahabad Bench

CP NO. 125/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018

NAME OF THE COMPANY: M/s Invest India Micro Pension Services v/s Union of India & ors.
SECTION OF THE COMPANIES ACT/I & B CODE: 460 of the Companies Act of 2013

Sl. NO.	Name	Designation	Representation	Signature
1.	Siddharth Singhal	Advocate	Applicant	S. Singhal
2.	Krishna Dev Vyas	Adv.	ROC	[Signature]

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Sh. Siddharth Singhal, Advocate for the petitioner. Sh. Krishna Dev Vyas, CGSC for the ROC, Kanpur.

In the present matter the reply/objection to the present application is already filed. Hence, the case is fixed for the argument.

The matter to be listed on 9th February, 2018.

Dated:12.01.2018

Typed by:
Kavya Prakash Srivastava
(Stenographer)

[Signature]

H.P. Chaturvedi,
Member (Judicial)